

(ii) Agreement between the Government of the Republic of India and the Republic of South Africa on the Inter-Governmental Joint Commission for Political, Trade, Economic, Cultural, Scientific and Technical Cooperation. In this Agreement the two sides have decided to set up a Joint Commission to develop mutually beneficial cooperation in Political, Economic, Trade, Science and technology, Industry, Transport, Energy, Culture and Public Health spheres.

(iii) Protocol on Cooperation between the Ministry of External Affairs of Republic of India and the Department of Foreign Affairs of the Republic of South Africa. In this Protocol both sides have agreed to have regular talks and consultations at least once a year at the level of Ministers of Foreign Affairs and other levels on international and regional problems of mutual interest as well as question relating to bilateral relations.

3. Both sides agreed to hold discussions on the question of the formation of an Indian ocean Rim. Government of India will be participating in the forthcoming meeting of Experts and Officials on the subject being held in Mauritius during 29-31 March 1995.

#### Increase in Police Strength

553. SHRI PREM CHAND RAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Bihar in regard to increase the strength of police force in the state;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) No, Sir.

(b) and (c). Do not arise.

#### Films pending with the Central Board of Film Certification

554. SHRI SYED SHAHABUDDIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the titles of films with the name of the producers and the language whose certification is presently pending before the Central Board of Film Certification or any of the regional Boards;

(b) the average period taken for such certification; and

(c) the brief particulars of the appeals which are pending before the Appellate Authority against the decision of the Board?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) to (c) The information is being collected and will be placed on the Table of the House as early as possible.

#### Pricing and Marketing of Petroleum Products

555. SHRI HARI KISHORE SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there has been a meeting of Restructuring Group (R Group) to take a view of the pricing and marketing of the petroleum products;

(b) if so, the details thereof; and

(c) the decision taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c) The 'R' Group has been meeting to deliberate the issues and has yet to submit its report.

#### LPG Agencies

556. SHRI PARASRAM BHARDWAJ: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have any plan to set up LPG agencies during the current financial year;

(b) if so, the details thereof;

(c) whether the Government of Madhya Pradesh has sent any proposal to the Union Government in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b) 89 LPG distributorship proposals have been included in the LPG Marketing Plan 1994-96 for Madhya Pradesh. This is in addition to 54 distributorship already included in the Marketing Plan for 1992-94 for which selection is underway through the OSP(MP).

(c) No, Sir.

(d) Does not arise.

#### Supply of LPG

557. SHRI GOPI NATH GAJAPATHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have any proposal to increase the network of oil companies to supply LPG in all parts of the country;

(b) if so, the target set by these companies for 1994-95, 1995-96 and 1996-97; and

(c) the steps taken to increase the LPG network in the State of Orissa, Bihar and Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c) Government has recently approved LPG Marketing Plan 1994-96 containing proposals to set up 1023 LPG distributorships all over the country. The above Marketing Plan contains 24 LPG distributorship for Orissa, 7 for Bihar and 73 for Andhra Pradesh.